

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 100 of 2020

IN THE MATTER OF:

Riverdale Infrastructure Pvt. Ltd.

...Appellant

Versus

Kirloskar Ebara Pumps Ltd. & Ors.

...Respondents

For Appellant: Ms. Pooja M Saigal, Advocate.

**For Respondent: Mr. Amit Sibal, Sr. Advocate with Mr. Sakesh Kumar,
Advocate for Respondent No. 1**

**Mr. Vijay Nair, and Mr. Prashant Jain, Advocates for
Respondent No. 2**

**Mr. A.N. Haksar, Sr. Advocate with Mr. U A Rana,
Advocate for Respondent No. 3.**

WITH

Company Appeal (AT) No. 101 of 2020

IN THE MATTER OF:

Ebara Corporation

...Appellant

Versus

Kirloskar Ebara Pumps Ltd. & Ors.

...Respondents

**For Appellant: Mr. Vijay Nair, Mr. Rajshikhar Rao and Mr. Prashant
Jain, Advocates.**

**For Respondent: Mr. Amit Sibal, Sr. Advocate with Mr. Sakesh Kumar,
Advocate for Respondent No. 1**

**Mr. A.N. Haksar, Sr. Advocate with Mr. Prasant Jain and
Mr. Himanshu Mehta, Advocates for Respondent No. 2**

**Mr. U A Rana and Ms. Pooja M Saigal, Advocates for
Respondent No. 3.**

Cont.....

ORDER
(Virtual Mode)

28.09.2020 For want of time, List both these Appeals 'For Admission (After Notice)' on **14th October, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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